

The High Court of Kerala

Kochi- 682 031
Dated-15.9.2017

Proceedings

High Court establishment-filling up of vacancy in the category of Filing Scrutiny Officer, High Court on temporary basis- orders issued.

Read: 1. Rule 21 of the Kerala High Court Service Rules, 2007.
2. High Court proceedings No.A5-42150/2016 dated 14.9.2017.

Order No.A5-807/2016

Smt.P.V.Usha, Section Officer (H.G)/Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 is appointed by transfer as Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 with a compensatory allowance of Rs.1000/-per month, on temporary basis under the Rule read above, vice Sri.K.S.Radhakrishnan, Filing Scrutiny Officer promoted as Assistant Registrar on temporary basis as per the High Court proceedings read above. Smt.P.V.Usha will hand over the charge of Section Officer (H.G)/ Court Officer (H.G) to Sri.Suresh C., Section Officer(H.G)/ Court Officer(H.G), High Court and will take charge as Filing Scrutiny Officer from Sri.P.Y.Elias, Filing Scrutiny Officer, High Court, forthwith.

(By Order)


Ashok Menon
Registrar General

To

The officer concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)
The Sub Treasury Officer, Ernakulam.
The Registrar(Finance), High Court
The Additional Registrar(General Administration), High Court
The Joint Registrars, High Court
The Deputy Registrar concerned, High Court
The Assistant Registrar concerned, High Court
The Section Head concerned, High Court
The Confidential Assistants to the Registrars, High Court
The Finance Wing, High Court.
The Filing Section, High Court.
The G(Accounts-I, II & III) Sections, High Court
The I.T.Section, High Court (**For publishing in the High Court Website**)
The A1, A3, and A4 Seats, High Court
The Administrative Records Section, High Court
The File/Stock File.